

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 20th February, 2017
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Appeal No. 05/2017 (M.A. No.202/2017 & M.A. No.203/2017)	Iqbal Tanners Vs. Special Secretary Forest, Wildlife and Environment & Ors.	Ms. Disha C. Saxena & Ms. Radhika Dwivedi, Advs. for Appellant
2.	Original Application No. 103/2017	Somika Chandhok Vs. Union of India & Ors.	Mr. Jai Gupta, Adv. for Applicant
3.	M.A. No. 205/2017 IN Original Application No. 612/2016	Dharminder Singh Vs. State of Punjab & Ors.	Mr. Anil Soni, Additional AG, Punjab (R-2)
AFTER NOTICE			
4.	Execution Application No. 05/2017 IN O.A. No. 13/2015	Dr. Amarjit Singh Nalwa & Ors. Vs. The state of NCT Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 to 6, 6 & 7
5.	Original Application No. 98/2017	Charvi Mehra & Anr. Vs. Residents of A-108, Paryavaran Complex & Ors.	Mr. Charvi Mehra & Mr. Krishika Mehra, Applicant in person
FOR COMPLETION OF PLEADINGS			
6.	Original Application No. 96/2017 (M.A. No. 138/2017)	SND Public School, Palwal Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
7.	Original Application No. 379/2016	Ganga Kunj Apartment (Doon East Park) Society Vs. Nagar Nigam, Dehradun	Mr. Piyush Sachdev, Adv. for Applicant Mr. Rahul Verma, AAG for State of Uttarakhand & Nagar Nigam Dehradun Mr. Mukesh verma, Adv. Ms. Divya Prakash Pande, Adv. for MoEF Mr. Vinay Garg, Adv. for R-4
8.	Original Application No. 670/2016	Conservation Action Trust & Anr. Vs. Ministry of Coal & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. for R-2 Mr. Mukesh Verma, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. Rajul Shrivastava, Adv. for MPPCB Mr. Nikhil Nayyar, Adv. for R-6 & 7 Mr. A. K. Panda, Adv. for R-11 Mr. Jayesh Gaurav, Adv. for R-12 Mr. Anip Sachthey & Ms. Anjali Chaudhary, Advs. for R-13 to 15, 17 to 20 M. R. Singh, Adv. for R-16
9.	Original Application No. 501/2016 (M.A. 1207/2016)	Green Park Extension Association & Ors. Vs. New Delhi Municipal Council (NDMC) & Ors.	Mr. Mukesh Kumar, Adv. for Applicant Ms. Sakshi Popli, Adv. for NDMC Mr. Tarunvir Singh Khehar, Adv. for R-2

			Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Rajiv Bansal, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC
10.	M.A. No. 957/2015, M.A. No. 958/2015, M.A. No. 959/2015 & M.A. No. 265/2016 in Original Application No. 39/2014 (CWP No. 9556/2011)	Jawara Ram & Ors. Vs. State of Rajasthan	Mr. Navneet Singh Birkh, Adv. for Applicant Dr. P. S. Bhati, AAG & Mr. Sajjan Singh, AAG for R-1 to 10 Mr. Shiv Mangal Sharma, AAG for RSPCB Mr. Prem Singh Shekhawat, Adv. for R-5 to 7
11.	Original Application No. 387/2016	Jot Ram Swami Vs. State of Rajasthan & Ors.	Mr. Ramandeep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB
12.	Original Application No. 550/2016 (M.A. No. 1047/2016)	Ram Ji Vyas Vs. Union of India & Ors.	Mr. Vikas Balia & Mr. Hemant Ballani, Adv. for Applicant Mr. Sanjeet Purohit, Adv. for -1 Mr. Shiv Mangal Sharma, AAG for Rajasthan
13.	Original Application No. 552/2016	Chhotu Kanwar Vs. State of Rajasthan & Ors.	Dr. Nikhil Dungawat & Mr. Nihar Jain, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendar Singh, Adv. for R-1, 3&6 Mr. Sanjeet Purohit, Adv. for -4
FOR HEARING			
14.	Original Application No.32 (T _{HC})/2014 (CWP No. 9503/2012) (M.A. No. 1117/2016)	Kishan Paryavaran Sangharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Rajesh Choudhary, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R – 2 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 Mr. Dinesh Mehta, Adv. for R-7 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. P.S. Bhati, AAG for State of Rajasthan
15.	Original Application No.33 (T _{HC})/2014 (CWP No. 8923/2012)	Gautam Chand Chopra Vs State of Rajasthan & Ors.	Mr. Girish Sankhala, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. P.S. Bhati, AAG for State of Rajasthan Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R - 2 Mr. Sanjeet Purohit, Adv. for R-5 & 6 Mr. Dinesh Mehta, Adv. for R-7 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5
16.	Original Application No. 266/2016 (M.A. No. 456/2016)	Rajasthan Textile Hand Processor Vs. Rajasthan State Pollution Control Board	Mr. Dinesh Jindal for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Vinay Kothari, Adv. for R-4
17.	Execution Application No. 09/2016 in O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Raman Yadav, Adv. for R-1 to 3 Mr. Rajesh Raina, Adv. for R-4 Ms. Reena Singh, AAG for GDA Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv.

18.	Execution Application No. 23/2016 IN O.A. No. 36/2016	Khilar Singh Tanwar Vs. Union of India & Anr.	Mr. Vardhman Kaushik & Mr. Nishant Gautam, Advs. for Applicant Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Advs. for R-2 to 4 Mr. D. K. Devesh, Adv. for R-5
19.	Original Application No. 58/2016 (M.A. No. 102/2016)	Tulinder Katoch Vs. Union of India & Ors.	Mr. Kamal Mehta, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. Anil Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-3 Mr. G. M. Gupta, Adv.
20.	Original Application No. 273/2016 (M.A. No. 28/2017)	Raman Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Gaurav Agarwal, Adv. for R-4 & 6 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-5 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-7 Ms. Sobha Nagarajan, Adv. for R-8 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Advs. for State of Rajasthan
21.	Original Application No. 315/2016	Sunil Dahiya Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Sakshi Popli, Adv. for MoEF
22.	Original Application No. 324/2016 (M.A. No. 113/2017)	Shailesh Singh Vs. State of UP & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant in person Mr. Abhishek Yadav, Adv. for R-1 & 4 Mr. Raman Yadav, Adv. Mr. Pinaki Misra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. for R-3 Mr. B. V. Niren, Adv. for-5 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Vikas Mehta, Adv.
23.	Original Application No. 508/2016	Gajraj Singh Vs. State of NCT of Delhi & Ors.	Mr. T. N. Saxena & Mr. H. C. Kharbanda, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for-R1 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Ms. Puja Kalra, Adv. for SDMC
24.	R.A. No. 23/2015 (M.A. No. 799/2015 & M.A. No. 1061/2015) in Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Union of India & Ors.	Mr. M. L. Lahoty, Adv. for Appellant Mr. Maheen Pradhan, Adv. for R-1 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Advs. for R-2 Mr. Narender Pal Singh, Adv. for R-5 Mr. Rajiv Bansal, Adv. for DDA Mr. Rahul Dhawan, Adv.

25.	Appeal No. 97/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Mr. M. L. Lahoty & Ms. Leeza Grover, Advs. for Appellant Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. A. Kumar Prasad, Adv. for R-3 to 5 Ms. Puja Kalra, Adv. for R-6 Mr. Rajiv Bansal, Adv. for R-7 Mr. Narender Pal Singh, Adv. for DPCC Mr. Manoj K. Das, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB Mr. Maheen Pradhan, Adv. for MoEF
26.	Original Application No. 04/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Mr. M.L. Lahoty, Sr. Adv. along with Ms. Leeza Grover. Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R – 3 & 4 Mr. Manoj K. Das, Adv. for R – 5 Mr. Prashant Sivarajan, Adv. for R – 6 Mr. A.K. Prasad, Adv. for R - 7 Mr. Narender Pal Singh, Adv. for R – 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Maheen Pradhan, Adv. for MoEF
27.	Appeal No. 127/2015	M/s Walia Construction Vs. State of Punjab & Ors.	Mr. A. R. Takkar, Adv. for Appellant Mr. S. K. Pabbi, AAG with Mr. I. K. Kapila, Adv. for R-1, 2, 4 to 6 Mr. Naginder Benipal, Adv. for R-3 Mr. Gurmehar S. Sistani, Adv. for R-7 Mr. A. K. Prasad, Adv. for MoUD Mr. Anil Soni, AAG with Mr. Nagendar Benipal, Adv. for R-9
28.	Original Application No. 377/2015 (M.A. No. 908/2015 & M.A. No. 207/2017)	Dr. Tripta Sood & Anr. Vs. Govt. of N.C.T. of Delhi & Anr.	Mr. Aagney Sail, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Puja Kalra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for SDMC Mr. Vimal Dubey & Mr. Avneesh Arputham, Adv. for Intervenor Mr. Balendu Shekhar, Adv. for SDMC Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA
29.	Original Application No. 519/2016	Hardeep Singh & Ors. Vs. SDMC & Ors.	Mr. Manish Garg, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-2 to 6 & 8 Mr. B. R. Sharma, Adv. for R-9 Mr. I. K. Kapila, Adv. for R-10 Mr. Parminder Singh, Adv. for R-12 Mr. Rajat Katyal, Adv. for R-13 to 17 Mr. Rajiv Bansal, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rakesh Wadhwa, Adv.
30.	Original Application No. 501/2015 (M.A. No. 1212/2015)	Anand Arya Vs. Union of India	Ms. Reena George, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. G. Pramod Kumar, Adv. for R-2 Mr. Mukesh Verma, Adv. Mr. Soumyajit Pani, Adv. Ms. Shashi Juneja, Adv. for R-6 Nanavati & Co., Adv. for R-8 Mr. Shuvodeep Roy, Adv. for Assam Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Jogi Scaria, Adv. for State of Kerala

			<p>Mr. Ranjan Mukherjee & Ms. Aprajita Mukherjee, Advs.for Meghalaya Mr.Suryanarayan Singh, AAG for HP Mr. Shiv Mangal Sharma, AAG Mr. Atmaram N. S. Nadkarni, AG of Goa Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. Debarshi Bhuyan, Adv. for Goa Mr.Abhumanyu Garg, Adv. for Puducherry Mrs. Aruna Mathur, Adv. Mr. Krishnkant Singh, Adv. Mr. Abhishek Yadav, Adv. for State of UP Ms. K. Entoli Sena, Adv. Mr. R. Rakesh Sharma, Adv. Mr.Anil Grover,AAG &Mr.Rahul Khurana, Mr. Deepika Ghatowar Kankana, Adv. Mr. V. K. Shukla, Adv. Mr. Joydeep Mazumdar, Adv. Mr. Sapam Biswajit, Adv. Dr. Abhishek Attrey, Adv. Mr. Devraj Ashok, Adv. Mr. Sarthak Chaturvedi, Adv. for R-31 Mr. Anil Soni, AAG Mrs. Seema Sharma, Adv. for R-10 Mr. P. Venkat Reddy, Adv. Mr. Shubham Bhalla, Adv.</p>
31.	Original Application No. 560/2015	<p>Pushp Jain</p> <p style="text-align: center;">Vs.</p> <p>Union of India & Ors.</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. Krishan Kumar Singh, Adv. Mr. Gopal Singh, Adv. Mr. G. Pramod Kumar, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Shiv Mangal Sharma, AAG Mr. Rudreshwar Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Advs. Mr. R. Rakesh Sharma, Adv. Mr. Abhishek Yadav, Adv. for State of UP Ms. Priyanka Sharma, Adv. Mrs. Aruna Mathur, Adv. Mr. V. K. Shukla, Adv. for State of MP Ms. Bhavna Aggarwal, Adv. for MoEF Mr. Sapam Biswajit Meitei, Adv. Mr. Shashi Juneja, Adv. Mr. Soumyajit Pani, Adv. Mr. Jogy Scaria, Adv. Mr. Soumyajit Pani, Adv. Mr. Atmaram N. S. Nadkarni, AG of Goa Mr. Anshuman Shrivastava, Adv. Mr. D. K. Thakur, Adv. Mr. Devraj Ashok, Adv. Mr. P. Venkat Reddy, Adv. Ms. K. Entoli Sema, Adv. Mr. Vikramjit Bahejit, Adv. Mr. Preshit Surshe, Adv. Ms. Deepika Ghatowar Kankana, Adv. Mr. Anil Shrivastava, Adv. Mr. Anil Soni, AAG Mr. Varnika Singh, Adv. Mr. Joydeep Mazumdar, Adv. Mr. Ranjan Mukherjee & Ms.Aprajita Mukherjee, Advs. Mr. Sarthak Chaturvedi, Adv. Mr. Abhishek Atrey, Adv. Nanavati & Co., Adv. for R-8 Ms.Madhumia Bhattacharjee, Adv.for R-33</p>